## GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

# DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

#### **LOK SABHA**

## **UNSTARRED QUESTION NO. 787**

ANSWERED ON 21.11.2019

#### DIVERSION OF NCEF

#### 787. SHRI SUSHIL KUMAR SINGH

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the National Clean Energy Fund (NCEF) was diverted to compensate States for their revenue loss following the rollout of Goods and Services Tax (GST) in the last three years and if so, the details thereof;
- (b) whether this will affect the implementation of the National Water Mission;
- (c) if so, the details thereof; and
- (d) the year-wise expenditure on National Water Mission since its inception?

#### **ANSWER**

# THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

- (a) The National Clean Energy Fund (NCEF) was created, out of cess coal produced/ imported, through Finance Bill 2010-11 and all States were eligible for NCEF support. Subsequently, the Goods and Services Tax (Compensation to States) Act, 2017, notified in April 2017, provides that coal cess, along with some other cess would constitute Goods and Services Tax (GST) Compensation Fund to compensate the States for five years for potential losses on account of GST implementation.
- (b) No, Sir.
- (c) Does not arise.
- (d) The year-wise expenditure on National Water Mission since its inception is given below:-

(Rs. crore)

Year	2012-	2013-	2014-	2015-	2016-	2017-	2018-	2019-20
	13	14	15	16	17	18	19	(upto 8.11.2019)
Actual	0.00	0.71	1.29	6.74	4.45	1.17	5.99	2.29
expenditure								

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